

ITEM NO.31

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S H . P R A D I P Y . L A D E K A R

Transfer Petition(s) (Civil) No(s). 1623/2023

SHAZDA KHATOON

Petitioner(s)

V E R S U S

KHURSHID AHMAD & ANR.

Respondent(s)

IA No. 116596/2023 - EX-PARTE STAY

IA No. 116599/2023 - EXEMPTION FROM FILING O.T.)

Date : 03-05-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anilendra Pandey, AOR  
Mr. C.p.singh, Adv.  
Mr. Rajeev Kumar Ranjan, Adv.  
Ms. Priya Kashyap, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Despite due service on both the respondents, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR  
Registrar